

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO.2253/1996

New Delhi this the 8th November, 1996.

(2)

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN  
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

R. K. Bhardwaj,  
Motor Licencing Officer  
(Under Suspension),  
North Zone, Transport Department,  
GNCT, Delhi R/O E-31,  
Ground Floor,  
Greater Kailash Enclave,  
Greater Kailash Part-I,  
New Delhi-110021.

... Applicant

( By Shri H. B. Mishra, Advocate )

-Versus-

1. Lieutenant Governor,  
Government of N.C.T. of Delhi,  
Raj Niwas, Delhi.
2. Chief Secretary,  
Government of National Capital  
Territory of Delhi,  
5, Sham Nath Marg, Delhi.
3. Secretary-Cum-Commissioner,  
Transport Department,  
Government of N.C.T. of Delhi,  
5/9 Under Hill Road,  
Delhi.
4. Additional Director,  
Transport Department,  
Government of National Capital  
Territory of Delhi,  
5/9 Under Hill Road,  
Delhi.
5. Shri O. S. Pandit,  
Joint Director,  
Joint Director (Vigilance)-cum-  
General Manager, Inter State  
Bus Terminus, Delhi. ... Respondents

( By Shri Raj Singh, Advocate )

...2.

O R D E R

(3)

CHETTUR SANKARAN NAIR (J), CHAIRMAN -

Counsel submits that the application has become infructuous. It is dismissed accordingly.

Dated, 8th November, 1996.

*S. P. Biswas*  
( S. P. Biswas )  
Member(A)

*Chettur Sankaran Nair*  
( Chettur Sankaran Nair, J. )  
Chairman

/as/